

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dated 17-12-04

None appears for the applicant when the M.A. 905/04 was called for hearing. However Mr. V.B. Mohapatra, Ld. Sr. Standing Counsel is present.

In view of the fact that neither the applicant nor the applicant's counsel is present to press the point, Accordingly M.A. is dismissed being not pressed.

~~For~~
member (V)

~~for~~
Vice-Chairman